

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 285/G

Dated: 06/10/2020

The following Dates have been scheduled to hold the **Vacation Judge's Court of Sadar Sub-Division of Hooghly** at District Judge's Court, Chinsurah, Hooghly, during the ensuing Puja Vacation 2020, commencing on and from **22.10.2020** and to continue till **16.11.2020**.

Date of Vacation Court at Hooghly Sadar	Filing to be made on	Filing Time
03.11.2020	02.11.2020	11:00 am to 2:00 pm
06.11.2020	05.11.2020	11:00 am to 2:00 pm
10.11.2020	09.11.2020	11:00 am to 2:00 pm
13.11.2020	11.11.2020	11:00 am to 2:00 pm

It is pertinent to mention that as usual all the **Criminal Misc. Cases** must have to be filed prior to each Vacation Court as mentioned above. No Filing shall be made on the Dates of Vacation Court for the movement on the same date. It is also mentioned here that all the filings for the establishment of **Chief Judicial Magistrate, Hooghly** during the period in which the establishment of Chief Judicial Magistrate, Hooghly will remain open in Puja Vacation 2020 i.e., from **02.11.2020** to **13.11.2020** should be made between **11:00 am to 2:00 pm**, instead of 10:30 am to 1:30 pm, considering the pandemic situation due to Covid-19.

Strict compliance in this respect is requested.


District Judge, Hooghly

Memo No. 1647(11)/1J-20

Dated: 06/10/2020

Copy forwarded for information and taking necessary action to:

1. The Secretary, Bar Association (Civil/Criminal), Hooghly Sadar/ Chandernagore/ Serampore/ Arambagh
2. District Judge's Vernacular Department, Hooghly Sadar
3. District Judge's English Department, Hooghly Sadar
4. System Officer, Hooghly Sadar


District Judge, Hooghly

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